

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1133
ANSWERED ON:31.07.2000
UNCLAIMED GOODS AT CARGO
PRABHUNATH SINGH

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the quantum of unclaimed/disputed goods lying in cargo at various airports in the country as on date and its value thereof;
- (b) the reasons of non-delivery of such goods from cargo and since when it is lying there; and
- (c) the steps taken by the Government to clear the cargo?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) & (b) :- The details of airport-wise unclaimed / uncleared cargo lying for more than 30 days at Delhi, Mumbai, Calcutta and Chennai Airports are as under:-

Delhi - 56487 Packages, Mumbai - 1371 Packages, Calcutta - 11420 Packages and Chennai - 3012 Packages.

Airports Authority of India(AAI) shall be able to know the value of unclaimed / uncleared cargo only on declaration by the importers when filed or on completion of valuation by the designated valuers.

The consignees have not approached AAI for taking over the delivery of cargo after getting them customs cleared.

(c) :- As per the circular issued by Customs authorities any cargo lying unclaimed beyond a period of 45 days can be auctioned. AAI has earlier disposed off 110134 packages of such cargo. Action is being taken to dispose of the present unclaimed cargo by auction.